

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/414/ (IB)/2017
NAME OF THE PETITIONER(S) : PITAMBER MISHRA
NAME OF THE RESPONDENT(S) : ALECTRONA ENERGY PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. MUKUND RAO

Counsel for Petitioner.

Saw

ORDER

Counsel representing both the parties are present and stated that the matter is settled between the parties. They filed a joint memo of compromise signed by both the counsel. The terms of settlement has been mentioned in the memo. The memo is taken on record. In view of the memo of compromise entered into by both the parties, the matter is closed.

K Anantha Padmanabha Swamy
Member (Judicial)

bc
